

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1897/2023 in Company Petition IB/310/2022
NAME OF THE COMPANY	Puritan Labs Pvt Ltd
NAME OF THE PETITIONER(S)	Acebright Chemical Co.Ltd
NAME OF THE RESPONDENT(S)	Puritan Labs Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Company Petition IB/310/2022

Present: Ld. Counsel Mr. A. Nagraj Kumar for the Applicant.

Ld. PCS Mr. Shaik Gouse for the Respondent.

Heard. Reserved for orders.

Both parties are at liberty to file written submissions within 10 days, if any.

IA (IBC)/1897/2023

Present: Ld. Counsel Mr. A. Nagraj Kumar for the Applicant.

Ld. PCS Mr. Shaik Gouse for the Respondent.

Heard. Reserved for orders.

Both parties are at liberty to file written submissions within 10 days, if any.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)